

[05 May, 2000]

RAJYA SABHA

notification S.O. 123 (E) dated 14.2.2000 publishing the Noise Pollution (Regulation and Control) Rules, 2000.[Placed in Library. See No. LT.1834/00]

Report and Accounts (1998-99) of the Rashtriya Mahila Kosh, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SUMITRA MAHAJAN): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Rashtriya Mahila Kosh, New Delhi, for the year 1998-99, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.[Placed in Library. See No. LT.1777/00]

Report and Accounts (1998-99) of the National Centre for Plant Genome Research , New Delhi and related papers

THE MINISTER OF STATE IN THE DEPARTMENT OF SCIENCE AND TECHNOLOGY OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BACHI SINGH RAWAT): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the National Centre for Plant Genome Research, New Delhi, for the year 1998-99, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.[Placed in Library. See No. LT.1778/00]

Reports (1998-99) of the Comptroller and Auditor General of India and Appropriation Accounts (1998-99) of Postal and Telecommunication Services

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL): Sir, I lay on the Table, under clause